

Two suggestions made in the Press Statement pertain to improvement of bridges on the section and doubling of the entire section. Attention to bridges is a continuous process. Doubling of track is taken up where justified and to the extent, resources permit.

Charter of demands from All India Federation of Social Welfare Employees Association

1939. SHRI KRISHNA CHANDRA HALDER : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether Government have received a 16-point Charter of demands from the All India Federation of Social Welfare Employees Association; and

(b) if so, the action taken on those demands?

THE DEPUTY MINISTER IN THE MINISTRIES OF RAILWAYS AND EDUCATION AND SOCIAL WELFARE AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) No such Charter of Demands has been received in the Ministry of Social Welfare.

(b) Does not arise.

Theft of New Steel Rails

1940. SHRI GEORGE FERNANDES: Will the Minister of RAILWAYS be pleased to state:

(a) Whether investigations have been made into the theft of new steel rails belonging to the Railways by M/s New Fabricators, Trichy;

(b) if so, the details thereof;

(c) Whether action has been initiated against the partners of the firm; and

(d) if so, the names of the partners of the firm?

THE DEPUTY MINISTER IN THE MINISTRIES OF RAILWAYS,

AND EDUCATION AND SOCIAL WELFARE AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Yes, Inquiries into unlawful possession of released rails belonging to the Railways by M/s New Steel Fabricator Union, Manaparai have been made.

(b) On 23-7-1981, 15 welded Panel Rails which had been replaced and were kept along with the side of the track between Thirumaiyam and Chettinad Stations were found missing. During inquiries, on an information, the house of one Shri Muthaliff at Dindigul Road, Manaparai, was searched on 27-7-81 and 48 rail pieces of varying length from 2.4 to 3.5 metres, valued at about Rs. 15,000/- was recovered. Shri Muthaliff was arrested. A case under Section 3 RP (UP) Act was registered at the RPF Post, Dindigul, and further inquiries were taken up. While the inquiry of the case was in progress, Shri Mohd. Yusuf, Shri Haji Yusuf, Shri Abdul Aziz and Shri Naswridin obtained anticipatory bail from courts, hence they were released. The lorry which was used for transporting the stolen railway property was seized and the driver and cleaner of the lorry were arrested. The case is still under inquiry.

(c) Yes.

(d) The New Steel Fabricating Union, Manaparai, is jointly run by following 14 partners :

1. Shri P. Muthaliff.
2. Shri Haji Yusuf.
3. Shri Mohd. Yusuf.
4. Shri Dorai Sabastin

Class IV Employees as Train Clerks

1941. SHRI R. R. BHOLE : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that Class IV employees are working as Train Clerks on North-Eastern Railway under D.R.M. Izatnagar, for more than